

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Summer Vacation 2023- arrangement notified.

ORDER

No: 726 of 2023/RG

Dated: 15/06/2023

1. It is hereby notified that the Hon'ble High Court of Jammu & Kashmir and Ladakh will observe Summer Vacations with effect from 19th of June, 2023 to 8th of July, 2023 (both days inclusive). The period commencing from 19th day of June to 24th of June, 2023 shall be **No Work Period** for the Hon'ble High Court.
2. In terms of Rule 12 of the Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice has been pleased to nominate the Hon'ble Judges for both wings of the High Court of J&K and Ladakh, named in Column (1) below, to be the Vacation Judges to hear all matters of urgent nature for the period mentioned against their names in Column (2).

(1)	(2)
Jammu Wing	
Hon'ble Mr. Justice Rajesh Sekhri	: 26 th June to 01 st July, 2023 (Both days inclusive)
Hon'ble Mr. Justice Rahul Bharti	: 3 rd July to 8 th July, 2023 (Both days inclusive)
Srinagar Wing	
Hon'ble Ms. Justice Moksha Khajuria Kazmi	: 26 th June to 01 st July, 2023 (Both days inclusive)
Hon'ble Mr. Justice Wasim Sadiq Nargal	: 3 rd July to 8 th July, 2023 (Both days inclusive)

By Order.


(Shahzad Azeem)
Registrar General


Dated: 15/06/2023

No: 30475-510/RG/43

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____,
.... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Srinagar
..... for information
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar.
7. Registrar Judicial, High Court Wing Jammu/Srinagar.
8. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
9. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh, Srinagar.

10. President, High Court Bar Association, Jammu/Srinagar.
11. Joint Registrar Judicial/Protocol, High Court Wing Jammu/Srinagar.
..... for information and necessary action.
12. CPC, e-Courts, High Court of J&K and Ladakh for information and getting the same uploaded on the official website of the Hon'ble High Court.
13. Director Finance, High Court of J&K and Ladakh, Srinagar for information.
14. Incharge Library, High Court Wing Jammu/Srinagar
..... for information and necessary action.
15. Manager Government Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.
16. Order File.


15/6/23

Registrar General